

(b) if so, the details thereof; and

(c) whether there is any proposal to pay coaches and selectors as per foreign model where coaches are paid and treated as professionals and make them more responsible and accountable?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS SPORTS (DR. M.S. GILL): (a) to (c) The coaches engaged for training the national teams, including Hockey, do not hold honorary positions. They are paid salary and allowances by respective organizations. The coaches who are either employees of SAI or on deputation to Sports Authority of India (SAI) are paid salary and allowances by SAI. The Coaches who are employed in some other organization but imparting training to Indian teams are paid salary by their respective organizations.

The National Coaches appointed by SAI are paid a consolidated remuneration of Rs.15,000/- per month under the existing Scheme of Assistance to National Sports Federations which has been enhanced to maximum of Rs.50,000 per month under the new scheme launched recently for the preparation of Indian Teams for Commonwealth Games, 2010.

Apart from this there is also a provision for appointing foreign coaches as and when required.

As far as selectors are concerned, these are honoary posts appointed by the concerned National Sports Federations or the empowered body.

#### **Energy generating plants**

†\*154. DR. MURLI MANOHAR JOSHI:

SHRI SHIVANAND TIWARI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the atomic energy generating plants in the country had been generating energy below their installed capacity on account of non-availability of uranium for last few years;

(b) if so, the details thereof;

(c) the percentage of capacity utilised during the years 2005-06, 2006-07 and 2007-08, respectively; and

(d) the respective percentage of the escalation of production costs due to under utilisation of the capacity?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes Sir.

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†Original notice of the question was received in Hindi.

(b) The total installed nuclear power capacity in the country is 4120 MWe. Out of this, 320 MWe (Tarapur Atomic Power Station units 1 and 2) uses low enriched imported Uranium and is operated at full capacity. The remaining capacity of 3800 MWe uses indigenous natural uranium. There is a mismatch in demand and supply of fuel. This capacity is, therefore, being operated at lower power levels matching indigenous fuel supply.

(c) The overall utilization for the capacity in operation, given in terms of average annual capacity Factor for last three years has been;

|         |     |
|---------|-----|
| 2005—06 | 74% |
| 2006—07 | 63% |
| 2007—08 | 54% |

(d) The tariffs for nuclear power stations are fixed at normative levels of operation and therefore the escalated production cost on account of under utilization of the capacity has been absorbed by Nuclear Power Corporation of India Limited and not passed on to the consumers.

#### **Funds for production of Uranium**

†\*155. SHRI SHIVANAND TIWARI:  
SHRI RAM JETHMALANI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government has allocated Rs. 700 crores to 800 crores under the Eleventh Plan to enhance the production of uranium in the country;

(b) if so, the details thereof and the separate percentage of plan and non-plan expenditure out of the allocation; and

(c) the volume of domestic production of uranium in the country at the end of Eleventh Plan after the said expenditure and the extent by which it would exceed the production of the year 2004-05?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir.

(b) Details of expenditure for exploration and production of uranium deposits are as follows:

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#### **Exploration :**

|                                                                                                         |                 |
|---------------------------------------------------------------------------------------------------------|-----------------|
| (i) Augmentation of uranium resources by Atomic Minerals Directorate for Exploration and Research (AMD) | Rs.372.82 crore |
|---------------------------------------------------------------------------------------------------------|-----------------|

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†Original notice of the question was received in Hindi.